

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 195 of 2017**

Md. Jahid

...

Appellant

-versus-

Arvind Kumar Agrawal & Another

...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellant : Mr. Vijay Kumar Sharma, Advocate

For the Respondents :

4/ 05.04.2021 No one appears on behalf of the Insurance Company-The New India Insurance Company Ltd.

This case is adjourned.

(Ananda Sen, J.)

Kumar